

IN THE COURT OF SHRI CHANDRA SHEKHAR, SPECIAL JUDGE
CBI-19 (PC ACT), ROUSE AVENUE DISTRICT COURT, NEW
DELHI

Case/Crime No. RC221/2020/
E0002/CBI/EO-III/New Delhi
U/s: 420 IPC & Sec. 43, R/W Sec.
66, 66-C, 66-D of Information
Technology Act, 2000
Yogendra Pratap Singh Vs. CBI

03.10.2020

Presence:

(Through CISCO Webex Meetings App)

Ld. Counsel Sh. Shashank Tripathi for accused Yogendra
Pratap Singh.

Sh. Amit Kumar, Ld. Public Prosecutor for CBI along with
IO Sh. B.P. Raju, Deputy Superintendent of Police, CBI-EO-III/EOU-IX,
New Delhi.

Ld. Counsel Sh. Shahshank Singh for the complainant.

**Order on Application of Accused Yogendra Pratap Singh seeking
Anticipatory bail.**


An application seeking anticipatory bail was moved by
accused Yogendra Pratap Singh before Ld. Principal District & Sessions
Judge, Rouse Avenue District Courts, New Delhi, who assigned the said
application on 21.09.2020 to this court for hearing and disposal of the
same.

Today, all the parties, as per previous order dated 28.09.2020
were to file their respective written submissions on the aforesaid

application but Ld. Defence Counsel for the accused has submitted that accused does not want to press his application at this stage, therefore, application may be dismissed as withdrawn.

Ld. Public Prosecutor for the CBI, IO of the case and Ld. Counsel for the complainant have no objection for the same, therefore, the application is dismissed as withdrawn as not pressed and disposed of accordingly.

A copy of this order is being sent through Whats App to Sh. Raj Kumar, Reader of this court with a direction to get this order uploaded on the official website of Delhi District Courts at the earliest through Computer Branch, Rouse Avenue Courts Complex, New Delhi. He is also directed to send a Whats App copy of the order to the respective counsels of the parties at the earliest. A signed hard copy of the order shall be placed on record as soon as work is resumed from the Court premises of Rouse Avenue District Courts, New Delhi.


(CHANDRA SHEKHAR)
Special Judge, CBI-19 (PC Act)
Rouse Avenue Courts, New Delhi
03.10.2020